

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the **11th Day of July**, 2019)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)
Hon'ble Ms. Ajanta Dayalan, Member (Administrative)

Original Application No.330/943/2018

Nitin Kumar & Others

..... **Applicants**

By Advocate: Shri Dharmendra Tiwari

Versus

1. Union of India & Ors.

..... **Respondents**

By Advocate: Shri Rajeshwar Singh

O R D E R

Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member (J)

Shri Dharmendra Tiwari, counsel for the applicants and Shri Rajeshwar Singh, counsel for the respondents are present.

2. Counsel for the respondents has show a copy of appointment letter. Counsel for the applicants has also admitted that applicants have been joined on their post therefore he wants to withdraw the OA. Accordingly, the OA is dismissed as withdrawn. No costs.

3. All the pending MAs are also stands disposed off.

(Ajanta Dayalan)

Member -A

Sushil

(Justice Bharat Bhushan)

Member (J)